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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 62/397-398/NCLT/AHM/2016 (New)
CP No. 17/397-398/CLB/MB/2014 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Kunal P Vaishnav	Advocate	Resp No. 1 to 5	
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2.

ORDER

None present for Petitioners. Learned Advocate Mr. Kunal Vaishnav present for Respondents No. 1 to 5.

Learned Counsel appearing for Respondents contended that stay order granted by Hon'ble NCLAT continues.

List the matter on 11.01.2018 before single Bench since it is a part heard matter.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 30th day of November, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL